

Seventeenth Loksabha

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Title: Regarding alleged fraud in the PM Kisan Scheme - laid

**SHRI GAUTHAM SIGAMANI PON (KALLAKURICHI):** In Tamil Nadu a huge fraud in the PM Kisan scheme has been exposed. Money has been deposited in the accounts of non-farmers. This has been done in an organised manner, with the alleged collusion of ruling Government party functionaries, leaders and ministers and the officials. The fraud has sent shock waves across the actual beneficiaries. In a time when the poor farmers are suffering, the Government allowing something like this to happen is very serious. Now it is stated that the fund deposited will be recovered from the people concerned in full. Even the recovery process has begun and it is reported 90 per cent money amounting to Rs. 100 crore and more. The easy recovery report shows that the fraud was done with the active support of the ruling party and officials. This recovery maybe an effort to cover up earlier frauds, hence a detailed enquiry should be ordered by the Union Government to unearth the modus operandi. It should cover earlier payments as well. This should be done to stop the possibility of future frauds. The Government funds in these difficult times should not be allowed to be misappropriated. In my Parliamentary Constituency Kallakurichi alone Rs. 10 crore have been allegedly misappropriated. It is reported that 12 officials have been arrested in this connection in Viluppuram and Kallakurichi districts of Tamil Nadu alone. The political people including the MLAs and Local body authorities involved should not be left out, as it is reported that they were the cause for this large-scale fraud.